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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No.606/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M.

Name of the Company Under Section		Regal Infoways Pvt. LtdVs-Registrar of Companies, Orissa 252 (3)		

ORDER

Ld. Counsel for the appellant is present. No one is present from the respondent's side.

Appellant has filed this petition u/s. 252(3) of the Companies Act, 2013 for restoration of company's name.

Let notice be issued on the Central Government through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and the Registrar of Companies, Odisha for filing detail paragraphwise comments within 30 days.

Petitioner is directed to serve a copy of the petition on the Central Government through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and the Registrar of Companies, Odisha and file affidavit of service within 7 days from today. List on 17/01/2018 for hearing.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)

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